

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.120. IA/558(AHM)2022 in
CP(IB) 559 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Sujyot Infrastructure Pvt Ltd

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the RP

: Ms. Aishwarya Reddy, Ld. Adv. a.w. Tanisha
Agarwal, Ld. Adv.

For the Suspended Management : Ms. Khyati Punjabi, Ld. Adv.

ORDER

IA/558(AHM)2022

This application is filed by the RP for passing the order of liquidation of the Corporate Debtor.

Learned Counsel for the Suspended Management submits that reply is filed opposing the prayer of liquidation.

The matter stands adjourned to 04.01.2023.

-SD-

**SUBRATA KUMAR DASH
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**

Rajeev